

(2021) 08 UK CK 0315

In the Uttarakhand High Court

Case No : Writ Petition (S/B) No. 343 Of 2021

Ankit Singh Dhanai

APPELLANT

Vs

Uttarakhand Public Service Commission

RESPONDENT

Date of Decision : 23-08-2021

Acts Referred:

Citation : (2021) 08 UK CK 0315

Hon'ble Judges : Manoj Kumar Tiwari, J;Alok Kumar Verma, J

Bench : Division Bench

Advocate : B.N. Molakhi, N.S. Pundir

Final Decision : Dismissed

Judgement

Manoj Kumar Tiwari, J

1. Petitioner is aggrieved by rejection of his candidature for the post of System Analyst by Uttarakhand Public Services Commission.
2. It has come on record that the entire selection process has been cancelled, as no candidate was found to be fulfilling all eligibility conditions.
3. Since the selection process itself has been cancelled and, as submitted by learned counsel for the respondent, the vacancy in question shall be re-advertised shortly, therefore, this Court does not find any reason to interfere in the matter.
4. Accordingly, the writ petition fails and is dismissed.
5. There will be no order as to costs.